NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins) No. 161 of 2021

IN THE MATTER OF:

Edelweiss Asset Reconstruction

Company Ltd.

...Appellant

Versus

Peter Beck and Peter

Vermoegensverwaltung Ltd. & Anr.

...Respondents

Present: -

For Appellants: Mr. Arun Kathpalia, Sr. Adv. With Mr. RP Agarwal, Ms.

Pragati Agrawal, Advocates

For Respondents: Mr. Ankur Kashyap, Advocate for R-1

Mr. Dinkar Venkatasubramanian (RP, R2)

With

Company Appeal (AT) (Ins) No. 169 of 2021

IN THE MATTER OF:

State Bank of India

...Appellant

Versus

Peter Beck and Peter Vermoegensverwaltu Ltd.

...Respondent

Present: -

For Appellants: Mr. Ramji Srinivasan, Sr. Adv. With Mr. Bishwajit Duby

Mr. Madhav Kanoria, Mr. Srideepa Bhattacharyya, Mr.

Praful Goyal, Ms. Neha Shivhare, Advocates

For Respondents: Mr. Ankur Kashyap, Advocate for R-1

Mr. Abhishek Kumar (IBBI, R2)

Mr. Dinkar Venkatasubramanian (RP, R2)

ORDER (Virtual Mode) **24.05.2021** Ld. Counsel for the parties submit that in these matters date for hearing was notified as on 21.05.2021 and now as per office notice dated 20.05.2021 the next date for hearing is notified on 17th June, 2021.

Parties may file Written Submissions not more than three pages alongwith relevant citations within 10 days.

Let these matters be fixed for hearing on 17th June, 2021.

Interim order to continue till next date of hearing.

[Justice Jarat Kumar Jain] Member (Judicial)

[Dr. Ashok Kumar Mishra] Member (Technical)

SC/md.